

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
 West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.01.2026

ORDER NO. 215 of 2025 (REVISED)

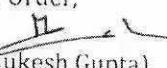
Hon'ble President is pleased to order the sitting commencing from **01.12.2025** to **27.02.2026** for CESTAT, Ahmedabad as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.12.2025 to 30.01.2026	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical) Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters. Single Member Bench matters.
From 02.02.2026 to 27.02.2026	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical) Mr. Somesh Arora, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters Single Member Bench matters.

Note:-

1. If the Judicial Member in the Division Bench is on leave/tour, the Judicial Member sitting in Single Member Bench will sit in the Division Bench. If the Technical Member in the Division Bench is on leave/tour, the judicial Member will also sit in Single Member Bench.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The sitting will, however, be subject to the vacations/holidays as published.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


 (Mukesh Gupta)
 Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association, Ahmedabad /O/o Commissioner (AR), Ahmedabad /Notice Board/Website/Guard File/Office Copy.


 Deputy Registrar